

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3968
ANSWERED ON:17.05.2006
NORMS GUIDELINES FOR PATHOLOGICAL LABS
Singh Shri Prabhunath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has laid down norms/guidelines for the working of pathological labs in Delhi;
- (b) if so, the details thereof;
- (c) if not, whether there is any proposal to formulate the same now;
- (d) if so, the details thereof;
- (e) whether a large number of pathological labs have come up in Delhi in the absence of guidelines endangering the health of Delhiites; and
- (f) if so, the steps taken to put a check on the working of sub-standard pathological labs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (f) Health being a State Subject it is for the Government of Delhi to lay down norms/guidelines and also to regulate the functioning of such pathological laboratories.